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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

...(Interruptions)

अध्यक्ष महोदया : हर समय शोर नहीं मचाइए। बैठ जाइए।

वेदः।(व्यवधान)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Madam, I beg to lay on the Table a copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of financial year 2012-2013, under sub-section (1) of Section 7 of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library. See No. LT 9703/15/13]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organisation, Dhanbad, for the

year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9704/15/13]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 33 of the National Council for Teacher Education Act, 1993:-

(i) The National Council for Teacher Education (Manner of Appointment and Qualifications of Chairperson) Rules, 2012 published in Notification No. G.S.R. 159 in weekly Gazette of India dated 30th June, 2012.

(ii) The National Council for Teacher Education (Manner of Appointment and Qualifications of Chairperson) Amendment Rules, 2013 published in Notification No. G.S.R. 351(E) in Gazette of India dated 3rd June, 2013.

(iii) The National Council for Teacher Education (Manner of Appointment and Qualifications of Vice-Chairperson) Rules, 2012 published in Notification No. G.S.R. 779(E) in Gazette of India dated 22nd October, 2012.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9705/15/13]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Udaipur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Udaipur, for the year 2011-2012.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 9706/15/13]

- (5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the EdCIL (India) Limited, Noida, for the year 2011-2012.
- (ii) Annual Report of the EdCIL (India) Limited, Noida, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 9707/15/13]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Civil) (No. 16 of 2013) (Autonomous Bodies)-Performance Audit for the year ended March, 2012 under Article 151(1) of the Constitution.

[Placed in Library. See No. LT 9708/15/13]

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...(Interruptions)